

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/106(CHE)/2022

NAME OF THE PETITIONER : State Bank of India

NAME OF THE RESPONDENT(S) : B Sivakami

UNDER SECTION : Sec 95(1) of IBC, 2016

ORDER

Ld. Counsel Mr. K.Chandrasekaran for the Applicant. None for the Respondent.

Last opportunity is given to the Respondent for filing the reply.

Rejoinder, if any, be filed within a week thereafter.

List the petition for hearing on **10.06.2024**.

-Sd-
VENKATARAMAN SUBRAMANIAM
Member (Technical)

phk

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)